

**Statement**

*Statewise-City-wise details of Influenza A H1N1 case in India*

S.No.	State	City	No. of cases
<b>Imported cases (142)</b>			
1	Karnataka	Bangalore	27
2	Tamil Naidu	Chennai	6
		Coimbatore	2
		Madurai	1
3	Delhi	Delhi	42
4	Punjab	Fatehgarh	1
		Jalandhar	9
		Gurdaspur	1
		Hoshiarpur	1
		Amritsar	1
5	Andhra Pradesh	Hyderabad	19
6	Maharashtra	Mumbai	10
		Pune	3
7	Goa	Panjim	1
8	Haryana	Gurgaon	5
9	West Bengal	Kolkata	2
10	Kerala	Calicut	5
		Cochin	5
11	Gujarat	Kandla	1
<b>Indigenous Cases (11)</b>			
1	Delhi	Delhi	6
2	Andhra Pradesh	Hyderabad	1
3	Punjab	Gurdaspur	1
4	Haryana	Gurgaon	1
5	Karnataka	Bangalore	2

**AIIMS like institutions**

793. SHRI N.K. SINGH:

SHRI VIJAY JAWAHARLAL DARDA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Union Government had approved two AIIMS-like medical institutions, one each in West Bengal and Uttar Pradesh in the recent past;

(b) if so, the facts and details thereof;

(c) whether there was also a proposal to set up AIIMS like medical institutions in all the States; and

(d) if so, the facts thereof and the time by when AIIMS like medical institutions will be set up in all the State capitals?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Under the second phase of Pradhan Mantri Swasthya Suraksha Yojana (PMSSY), the Union Government has approved the proposal for setting up of AIIMS-like institutions, one each in the States of West Bengal and Uttar Pradesh, on 5.2.2009. Each institution will have a 960 bedded hospital, intended to provide healthcare facilities in 40 speciality/super-speciality disciplines. Medical College will have 100 UG intake besides facilities for imparting PG/doctoral courses in various disciplines, and also nursing college conforming to Nursing Council norms. Estimated cost of each AIIMS-like institution is Rs,823 Crore.

(c) and (d) No. In this regard, it is submitted that in March, 2006 the Government approved the first phase of PMSSY for setting up six AIIMS-like institutions, one each in the States of Bihar (Patna), Chhattisgarh (Raipur), Madhya Pradesh (Bhopal) Orissa (Bhubaneswar), Rajasthan (Jodhpur) and Uttarakhand (Rishikesh).

The civil construction of housing complex has been started at all the sites and will be completed in 2009-10. The Hospital and medical college complexes are likely to get completed by the end of 2011.

#### **Adulterated eatables**

794. PROF. ALKA BALRAM KSHATRIYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware that most of the eatables such as vegetables, pulses, milk and milk products and even fruits are contaminated and highly adulterated;

(b) if so, the facts and details thereof;

(c) whether the Prevention of Food Adulteration Act, 1954 has completely failed to curb adulteration and contamination in day to day items of eatables;

(d) if so, whether the Union Government proposes to take any fresh strict measures to ensure availability of eatables free from any adulteration and contamination; and

(e) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) The implementation of Prevention of Food Adulteration Act (PFA), 1954 and Rules, 1955 is entrusted to the Food (Health) Authorities of the States/U.Ts. The Food Safety and Standards Authority of India has informed that as per information made available by the Food Health Authorities of